

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

O. A. No.63/90/2018

Date of decision: 07.03.2018

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

...

Neel Kant Verma, age 33 years, son of Sh. Tej Kumar Verma working as Post Graduate Teacher (Biology), O/o Principal, K.V. Naleti, District Kangra (Himachal Pradesh), R/o Village Harbag, Post Office Pragpur, Tehsil Dehra, District Kangra, H.P.-177104, (Group 'C').

... APPLICANT

VERSUS

1. Kendriya Vidyalaya Sangathan, 18 Institutional Area, Shaheed Jeet Singh Marg, New Delhi-110016 through its Commissioner.
2. Assistant Commissioner (Estab.-II), KVS, 18 Institutional Area, Shaheed Jeet Singh Marg, New Delhi-110016.
3. Deputy Commissioner, KVS Regional Office, KV No.1, AFS Campus, Sector 14, Gurugram, Haryana-122001.
4. Arti Gajria, Post Graduate Teacher (Biology), O/o Principal, Kendriya Vidyalaya, Sikar (Rajasthan).

... RESPONDENTS

PRESENT: Sh. Barjesh Mittal, counsel for the applicant.

Sh. R.K. Sharma, counsel for the respondents.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. Sh. R.K. Sharma appearing on behalf of the respondents produced a communication dated 06.3.2018 addressed to him along with order dated 05.3.2018 whereby while considering representation of the applicant against his transfer, respondents have accepted his request and posted him at Jaipur.
2. Learned counsel for the applicant endorses the same.
3. Accordingly, the O.A. is disposed of as having been rendered infructuous.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 07.03.2018.

Place: Chandigarh.

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